

BY CIRCULATION (2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Review Application No. 63 of 2000

In

Original Application No. 1443 of 1997

Allahabad this the 9<sup>th</sup> day of January 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)  
Hon'ble Mr.M.P. Singh, Member (A)

G.N. Singh ..... Applicant

By Advocate Shri S. Ram

Versus

Union of India &

Others ..... Respondents

O R D E R (By Circulation)

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

This review application No. 63 of 2000 has been preferred in O.A.No.1143 of 1997 G.N.Singh Vs. Union of India and Others, decided and dismissed at admission stage, vide order dated 18.8.2000 on the ground of being barred by period of limitation and self contradictory pleadings.

2. On perusal of record, it is found that there is no apparent or patent mistake of law or fact. Incase the applicant is aggrieved of findings

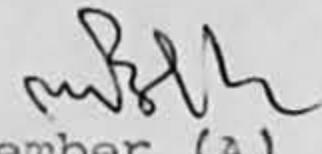
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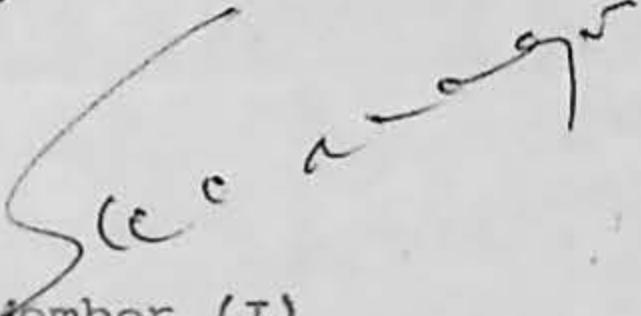
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in the matter, recourse open is on the appellate side.

3. For the above, no force found in the review petition, which deserves to be dismissed and is accordingly dismissed.

  
Member (A)

  
Member (J)

/M.M./